

**DIVISION BENCH**

**ITEM NO.170**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.2/2022, IA No.42/2022, IA No.04/2023, IA No.22/2023,  
IA No.27/2023, IA No.31/2023, IA No.58/2023 & IA No.79/2023  
IN CP No.65/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>YOGENDRA KUMAR GUPTA &amp; ORS<br/>V/S SUNWORLD INFRASTRUCTURE<br/>PVT LTD &amp; ORS</b> |
| <b>UNDER SECTION</b>       | <b>241/242 &amp; 246 OF COMPANIES ACT<br/>2013</b>  |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 4<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

**2<sup>nd</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*